

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1371/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES: Standard Chartered Bank
V/s.
Ruchi Soya Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Mustata Docher	Sr. Counsel	
2.	Mr. Ashish Kumar	} Counsel	
3.	Ms Anvita Singham		
4.	Mr. Abhay Jadhav		
5.	Ms. Shuchi Katakay	} Advocates	
6.	Mr. Jay Zaveri		
		i/b - Crawford Bayley & Co.	
		... Respondent	

1.	Mr. Pesi Modi	advocates	
2.	Mr. Harshad Khurana	for the Petitioner	
		i/b AZB & Partner	

ORDER

CP No. 1371/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 3.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)